

High Court of Jammu & Kashmir and Ladakh at Srinagar
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 895 of 2022/R4 RG/LP Dated: 07/07/2022.

It is hereby notified that the below mentioned Advocates have surrendered their certificates of enrolment, therefore the same are kept in abeyance /suspended from the dates shown against each;—

S.No	Name S/Shri	Date of Surrender	Enrollment licence No.
1	Ms. Ambica Bali D/o Shri Kaka Ji Bali R/O Jammu	26.05.2022	No.808/10 Dt.27.09.10
2	Mr. Paramjeet S/o Shri Sham Lal R/O Jammu	30.05.2022	No.JK-251/2007 Dt.16.03.2017
3	Ms. Anshu Pandita D/o Shri Avtar Krishan Pandita R/O Jammu	26.05.2022	No.JK-234/2013 Dt.12.07.2013
4	Ms. Pooja Kuchroo D/O Sh. Maharaj Krishan Kuchroo R/O Jammu	26.05.2022	No.JK-804/2010 Dt.27.09.2010

By Order.

(Signature)
(Mohammad Yasin Beigh)
Registrar(Adm)

No: 21994-22004/R4/CP Dated: 07/07/2022

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu.
2. Principal District & Sessions Judge, Jammu..
3. Secretary, Bar Council of India, New Delhi
4. CPC e-Courts High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned .
5. President, J&K High Court Bar, Association, Jammu
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. Ms. Ambica Bali D/o Shri Kaka Ji Bali R/O H.No.301, Sector 8, E.W.S. Colony Lower Roop Nagar Muthi Jammu
8. Shri Paramjeet S/o Shri Sham Lal R/O Ward No.8, H.No.38, Tehsil R. S. Pura, District Jammu
9. Ms. Anshu Pandita D/o Shri Avtar Krishan Pandita R/O H.No.227, S-2, L-1, Anuradha puram Upper Barnai, Jammu
10. Ms. Pooja Kuchroo D/O Sh. Maharaj Krishan Kuchroo R/O Flat No.13, Block Phase-II, Roop Nagar, TRT QTRs, Muthi Camp, Jammu.

..... for information.

(Signature)
Registrar(Adm)
05-07-2022